NOTICE FOR CUSTOMS BROKERS EXAMINATION

1. Applications are invited from Indian citizens to appear in the written examination for issuance of license to act as a Customs Broker under Customs Brokers Licensing Regulations, 2013. A copy of the regulations is available at www.cbec.gov.in and http://dgicce.nic.in.

2. Complete application is to be submitted in person or by Registered/Speed Post in Form-A (available in the CBLR,2013) along with two passport size photos & self attested documents on citizenship (Aadhar /Passport/ Voter Card), educational qualification, financial viability and other requirement to the Principal Commissioner/ Commissioner of Customs/Customs (Prev.)/Central Tax, having jurisdiction over the area where the applicant intends to carry on his business from 16.10.2017 to 17.11.2017 up to 6.00 PM. Applications sent by post and if received after the last date shall not be entertained.

3. Before submitting the application, applicant should ensure the completeness of the application, as no deficiency memo will be issued and incomplete applications shall be rejected.


5. Names of applicants found eligible to appear in examination will be displayed on the notice board and/or website of the respective Commissionerate latest by 24.11.2017.

6. Information regarding roll number, admit card & examination venue will be intimated to individual applicant by the concerned Commissionerate by Registered/Speed Post. The date and time of written examination shall be 10.00 AM to 01.00 PM on 19.01.2018.

7. The candidates have the option to answer either in Hindi or in English.

8. Successful candidates will be called for an oral examination for which separate communication will be sent.

9. In case declarations and information submitted by the applicant are found to be incorrect, the application shall be rejected or license, (if issued) shall be cancelled.

10. For any query, please visit the website/contact the nearest Commissionerate/ this office/ Sh.L.K.Maheshwari (Assistant Director) on 011-2337 8954.

File no.1191/07/2017-Confidential (C.M.Chandolia)
Dated: 11.04.2017 Principal Additional Director General
New Delhi 011-2337 8250